

BENCH-I

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. No. 27/KB/2016

**Present: Hon'ble Member (J) Shri Vijai Pratap Singh
Hon'ble Member (J) Shri Jinan K.R**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 24th November 2017, 10.30 A.M

Name of the Company	Sajan Kumar Bhagat HUF & Ors. -Versus- Lotus Homes.Ltd. & Ors.		
Under Section	241-242		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1) Mr. Nirmalya Dasgupta, Adv, P. C. H. O. Signature
Rajshree
24/11/17
 2) Mr. Shaonak Nitua, Adv
 3) Ms. Priti Basu, Adv
 4) Ms. Rajshree Mukherjee, Adv

1. CS. SANJAY KUMAR GUPTA
(P.C.S) }
 2. CS. ROHIT KUMAR KESHRI
(P.C.S) } Respondents.

Rohit Keshri
24/11/17

P.T.O.

ORDER

Ld. Counsel for the petitioners and the respondents are present.

Pleadings are complete in this case. Both the parties are directed to file written submissions within 3 weeks from today with a copy in advance to the opposite parties.

List on 12/01/2018 for hearing.

Interim order passed earlier shall remain effective till next date of hearing.

Sd

(Jinan K.R.)
Member (J)

Sd

(V.P.Singh)
Member (J)